NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.15/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company		Shankar Sharma & OrsVersus- Astha Nursing Home Pvt.Ltd. & Ors.		
Under Section		241/242		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. M 2- M 3. M	PATITA PAR R. ANIRUDDHA R. DIBANATH IR. J. PATNAH WAPNA CH SIDDHARTHA	OUBEY ? BO	R-168/12 R-1 to 14.	2/11/12 2/11/12 2/11/12
			ORDER	

Ld. Counsel for the petitioners and the respondent nos. 1 to 14, 16 and 17 are present.

List on 19/12/2017.

/Jinan K R

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)